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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA)No.28/BB/2018	Await report form Sectorial Authority (moved)	230-232	M/s Shriprop Housing Pvt Ltd	Uday Shankar Associates		

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1 Uday Shankar Associates 9482848179 Petitioner Pandey

**ORDER**

Shri Uday Shankar, learned Counsel for Petitioner is present.

The learned Counsel for Petitioner seeks an order for permission to make publication in **The Hindu**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily news paper in Bangalore Edition.

This Company Petition is listed today on the Memo of advance filed on 02/05/2018 on the ground that, the Petitioner has not sought for direction for publication of the Petition in the News Paper. Accordingly, learned Counsel for Petitioner is permitted for issuing publication in **The Hindu**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily news paper in Bangalore Edition and the publication shall be 10 days before the date of hearing.

On the next date of hearing, list the application for issuing direction to the O.L for appointment of Chartered Accountant.

Post the case to 07/05/2018.

L. J. Rao  
Member (J)